

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-9
New IA-4362/2020
In
IB-2765(ND)/2019

IN THE MATTER OF:

S.P. Town Planner Pvt.Ltd.

Vs.

VRP Buildtech Pvt.Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 11.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent/CD

For the Intervener

:

: Mr. Rohan Gupta, Advocate, Mr. Jetaish Kumar, Director of
CD

:

ORDER

IA 4362 of 2020:-

Counsel for the Applicant/Corporate Debtor is present. The counsel for the Non-Applicant/Operational Creditor is present. The documents which have been filed by the Applicant are taken on record on the main file. The matter is fixed for final submissions. The application is allowed.

List the main matter on 23rd December 2020.

- Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)